NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

CP(IB) No.440/KB/2017

Present: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th September 2017, 10.30 A.M

Name of the Company Under Section		Agarwal Coal Corporation Pvt.LtdVs- Impex Ferro Tech Ltd. 9 IBC		

1. S.K Tiwavi Adv. 2. Ajay Dubey, Representation

Pelitrour

J. 09.17

07-09-2017 – CP(IB) No.440/KB/2017 – Agarwal Coal Corporation Pvt. Ltd. Vs. Impex Ferro Tech Ltd.

ORDER

The Ld. Lawyer on behalf of the Operational Creditor is present.

From the side of the Corporate Debtor, the Ld. Lawyer, namely, Shri Aniruddha Dutta, is present, though he has not filed any Vakalatnama, and submitted that in due course, he is going to file the Vakalatnama along with Board resolution.

Fixing 13-09-2017.

MANORAMA KUMARI MEMBER (J)